HIGH COURT OF BOMBAY AT GOA
PANAJI, GOA.

N O T I C E
(PARTIAL MODIFICATION)

In continuation to the judicial assignment come into effect from 5th September 2022 pertaining to the **High Court of Bombay at Goa**, Panaji, Goa, the Hon'ble the Chief Justice has been pleased to approve the following modifications with effect from **12th September 2022 :-**

1	The Hon'ble Shri. Justice **G. S. KULKARNI** **MONDAY TO THURSDAY** **[Single Bench-II]** **Court Room No. 3**	For admission, hearing and order matters therein :- **On Monday** A) All Criminal matters pertaining to Single Bench. (except those assigned to other Court) **From Tuesday to Thursday** A) All Civil matters pertaining to Single Bench (except those assigned to other Court). B) Applications U/Sec. 11 of Arbitration and Conciliation Act, 1996. C) Matters under Companies Act, 1956 and Companies Act,2013 D) To hear and dispose of the matters pertaining to the Single Bench (Civil) wherein the Hon'ble Shri. Justice M. S. Sonak has passed order of recusal.

NOTE : In case of extreme urgent criminal matter pertaining to the assignment of **Hon'ble Shri Justice G. S. Kulkarni,** the same will be taken by His Lordship on any other day in addition to Monday.

Dated this 8th day of September 2022

By Order,

High Court, Appellate Side,)
)
)
Bombay.)

Sd/-
(V. R. Kachare)
Registrar (Judicial-I)